

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO. *250
TO BE ANSWERED ON 08.08.2024

EXEMPTION OF MSMEs FROM LABOUR LAWS

*250. SHRI N K PREMACHANDRAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to exempt Micro, Small and Medium Enterprises (MSMEs) from the implementation of labour laws and if so, the details thereof;
- (b) whether the Government is aware that MSMEs stop the working of the factory and forcefully terminate the workers arbitrarily without any conciliation and open the factory with new workers and if so, the details thereof;
- (c) whether the Union Government or the State Governments have given support to re-opening of the English Indian Clays Ltd., Veli, Thiruvananthapuram, Kerala and if so, the details thereof;
- (d) whether the Government proposes to ensure that those workers those who were in service of the company on the day on which work stopped would be given employment as and when the English Indian Clays Ltd. is opened; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA
STARRED QUESTION NO. *250 FOR ANSWER ON 08.08.2024.**

(a): As informed by the Ministry of Labour & Employment, no such proposal of exemption for Micro, Small and Medium Enterprises (MSMEs) from the implementation of labour laws is under consideration.

(b): The Ministry of MSME has not received such information.

(c) to (e): As per the Udyam Registration Portal, English Indian Clays Ltd is not registered as Micro, Small and Medium Enterprises (MSME). Directorate of Industries and Commerce, Thiruvananthapuram, Kerala has informed that as on date no assistance has been given for re-opening of the English Indian Clays Ltd., Veli, Thiruvananthapuram.
